

MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Brahmaputra Cracker and Polymer Limited (BCPL), Guwahati, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 7502/15/12]

(MR. DEPUTY CHAIRMAN in the Chair)

I Notifications of the Ministry of Human Resource Development

II Reports and Accounts (2010-11) of various Institutions, Schools and Councils and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of School Education and Literacy), under Section 38 of the Right of Children to Free and Compulsory Education Act, 2009:—
 - (1) S.O. 2165 (E), dated the 13th September, 2012, regarding grant of relaxation to the State of Uttar Pradesh in respect of minimum qualification laid down by the National Council for Teacher Education for appointment as a teacher.
 - (2) S.O. 2389 (E), dated the 8th October, 2012, regarding grant of relaxation to the State of Nagaland in respect of minimum qualification laid down by the National Council for Teacher Education for appointment as a teacher.
 - (3) S.O. 2512 (E), dated the 17th October, 2012, regarding grant of relaxation to the State of Uttarakhand in respect of minimum qualification laid down by the National Council for Teacher Education for appointment as a teacher.
 - (4) S.O. 2513 (E), dated the 17th October, 2012, regarding grant of relaxation to the State of Himachal Pradesh in respect of minimum

[Dr. Shashi Tharoor]

qualification laid down by the National Council for Teacher Education for appointment as a language teacher. [Placed in Library. For Sr. No. (1) to (4) *See* No. L.T. 7642/15/12]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Patna, for the year 2011-12.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 7638/15/12]
 - (ii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Vijayawada, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above School.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 7636/15/12]
 - (iii) (a) Annual Report and Accounts of the Central Institute of Classical Tamil (CICT), Chennai, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 7639/15/12]
 - (iv) (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2011-12.
 - (b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year, 2011-12 and the Audit Report thereon.
 - (c) Statement by Government accepting the above Reports mentioned at (iv) (a) and (b) above. [Placed in Library. *See* No. L.T. 7637/15/12]
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